BEFORE SHRI RAMAYAN YADAV, ADDITIONAL SECRETARY & FIRST APPELLATE AUTHORITY

(Under Section 19 of TRI Act, 2005)
Ministry of Law & Justice : Department of Legal Affairs
Room No.409, “A” Wing
Shastri Bhavan, New Delhi-110001

No.R-22/02/2016-Admin.IV Pt.I

IN THE MATTER OF

Shri S.D.Windlesh
C-4/155, Yamuna Vihar,
Delhi-110053

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan,
New Delhi

Appellant

Respondent

ORDER

Dated: 30/09/2016

(i) The instant appeal dated 06/08/2016 (received in this office on 10/8/2016) has arisen out against non furnishing of reply by CPIO with reference to RTI application dated 21/03/2016 of the appellant vide which he had sought information regarding education qualification of Smt.Champa Bisht, Lib.Gr.I, DoLA.

(ii) I have perused the file of CPIO and observed that your RTI application dated 21.03.2016 was replied by the CPIO vide letter dated 26.08.2016 (copy enclosed).

(iii) CPIO has informed that there is delay in furnishing the information and regretted for the same.

(iv) In view of the above, your appeal dated 06.08.2016 is accordingly disposed of.

(v) In case the Appellant is not satisfied with this order, he may file appeal before CIC, 2nd Floor August Kranti Bhavan, BhikajiCama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

(RAMAYAN YADAV)
Additional Secretary & First Appellate Authority

Copy to:–

1. Shri K.GinkhanThang, Dy.Secretary& CPIO, Deptt.of Legal Affairs, Shastri